

(c) It is estimated that the modernisation programme will be implemented within 18 to 24 months of placing orders for machinery.

(d) A sum of Rs. 7.90 lakhs has been advanced to the mill by the N.T.C. as margin money on account of working capital requirements.

Encroachments on P & T land in Bihar Circle

*554. SHRI K. M. MADHUKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of places in Bihar Circle and Patna Telephone District where encroachment on Posts and Telegraphs Departmental lands have taken place by unauthorised persons :

(b) the area of land under encroachment by such unauthorised persons ;

(c) whether an M.L.A. and former Minister of Bihar is occupying P & T land at Kidwaiपुरी, Patna despite assurance by the former Minister of Communications to get the land vacated from him ; and

(d) whether any action has been taken by Government to get the unauthorised occupants evicted and if so, the facts thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) : (a) (i) Bihar Circle : The names of places where encroachment of land has taken place are :—Jamshedpur, Nawada, Kadirganj, Warsaliganj, Bettiah, Lealiganj, Supaul, Kanauli Bazar, Chakulia, Dholi, Darbhanga and Madhubani.

(ii) Patna Telephone District : Kidwaiपुरी, Patna.

(b) (i) Bihar Circle : 0.90 acres approx.

(ii) Patna Telephone District : 15960 (.36 acres) sq. ft. approximately.

(c) Yes Sir.

(d) Case has been initiated to get all the unauthorised occupants evicted under the Eviction of Unauthorised Occupants Act, 1971.

Issue of Licences for setting up Oxygen Plant

*555. SHRI K. P. UNNIKRISHNAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government are aware that many of the licences issued for starting oxygen plants in the country during the last three years could not be utilised due to the non-availability of indigenous machinery and difficulty in getting it imported ; and

(b) if so, the steps taken by Government to allow them to import necessary machinery to start these plants ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b) Owing to a difficult foreign exchange position, Government have allowed only limited imports of plants and machinery for urgent requirements. Oxygen plants are now being manufactured in the country. As such it is considered that additional requirements of oxygen should be met from indigenous plants as a rule and imports allowed only in special circumstances.

परमाणु शक्ति का उत्पादन

*556. श्री अटल बिहारी वाजपेयी : क्या परमाणु उर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में परमाणु शक्ति के उत्पादन के सम्बन्ध में क्या आरम्भिक लक्ष्य तथा कार्यक्रम निर्धारित किया गया था ;

(ख) अब तक इस सम्बन्ध में क्या प्रगति हुई है उससे क्या परिणाम उपलब्ध हुए हैं ; और